NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/29/2016

NAME OF THE PETITIONER(S)

: V. Ramasamy & 11 others

NAME OF THE RESPONDENT(S)

: Raji Feeds Private Limited & 28 others

UNDER SECTION

: 397/398 r/w 111(4) and 247

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Kanthik Seshedy Shipseth Sestechi Course for Petertrania

ORDER

Counsel for Petitioner present. He has already 'filed written submission. However, as per the previous order, the direction was issued to file the details in regard to the status of R1 Company, the affidavit has been filed giving the details thereof. Written submissions have been made and the matter is reserved for orders. Counsel for Petitioner presses for Prayer contained in para 8(b) only.

S. v. Lazerdon (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)